

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 814/2024

AMENDED MEMO OF PARTIES (As per order dated 05.11.2024)

IN THE MATTER OF:

**BRAND AMBASSADOR VIYANA BERWAL VIA NARESH KADYAN
AND OTHERS**

.....APPLICANTS

VERSUS

1. MR. TANMAY KUMAR, SPECIAL SECRETARY CUM IN-CHARGE
BIODIVERSITY WING, MINISTRY OF ENVIRONMENT FOREST
AND CLIMATE CHANGE, INDIRA PARYAVARAN BHAWAN, JOR
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Respondents No. 1

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Respondents No. 2

3. DR. JOYKUMAR MEITEI LAISHRAM,
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4. MR. RANDEEP SINGH JAUHAR, CHAIRMAN, HARYANA
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